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ITEM NO.7

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1)... 2013
CRLMP.NO(s). 25550

(From the judgement and order dated 17/07/2006 in CRLA No.1009/1994, of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

MATRU

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

WITH CRLMP.NO(s). 25550/2013
(With appln(s) for c/delay in filing SLP)

Date: 20/01/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. Shiv Kumar Suri,Adv.
Mr. Shikmil Suri,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice for final hearing. Respondents may file
affidavit as how much sentence the petitioner has already undergone.

(O.P. Sharma)
Court Master

(M.S. Negi)
Assistant Registrar